

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**O.P. No. 3 of 2012**

**Dated: 9<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surender Kumar, Judicial Member**

**In the matter of**

**Indian Biomass Power Association ...Appellant(s)  
Versus  
Ministry of Power, Government of India & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Ms. R. Mekhala  
Mr. Anish Garg for JERC**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Swapna Seshadri for CSERC  
Mr. Anand K. Ganesan  
Ms. Mandakini Ghosh,  
Ms. Suparna Srivastava with  
Mr. S.R. Pandey, Legal Advisor,  
Mr. Rutwik Panda and  
Ms. Anshu Malik for R-7  
Mr. K.V. Mohan  
Mr. S. Vallinayagam for TNERC  
Mr. C.K. Rai for MPERC**

**ORDER**

At the request of the learned counsel for the parties, post the matter for further hearing on **03.11.2014 at 2.30 p.m.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical**

**(Justice M. Karpaga Vinayagam)  
Member Chairperson**

Mk/Vg